

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.4167 of 2026**

Arising Out of PS. Case No.-256 Year-2025 Thana- SASARAM MUFFSIL District- Rohtas

NARENDRA PANDEY @ NARAD PANDEY Son of Late Bachu Pandey
Resident of Village - Chhotaka Mor (Khurd), Police Station - Sasaram
Muffasil in the district of Rohtas.

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Sunil Kumar, Advocate

For the Opposite Party/s : Mr. Umanath Mishra, APP

**CORAM: HONOURABLE MR. JUSTICE RAJESH KUMAR VERMA
ORAL ORDER**

2 26-01-2026 Heard Mr. Sunil Kumar, learned counsel for the
petitioner and Mr. Umanath Mishra, learned APP for the State.

2. Call for legible up-to-date photostat copy of the
case diary and Postmortem report in connection with Sasaram
Muffasil P.S. Case No. 256 of 2025 from the court of learned
Chief Judicial Magistrate, Rohtas at Sasaram.

3. List this matter on 18.03.2026 or after receipt of the
same whichever is earlier under appropriate heading.

(Rajesh Kumar Verma, J)

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